

[DR. P. S. DESHMUKH: As has already been said in the House, hon. Members on the one hand complain that pure milk is not available, but on the other when an effort is made to make pure milk available to them and corrupt employees are discharged, they grumble again.]

DR. SHRIMATI SEETA PARMANAND: Is the hon. Minister aware that the percentage of fat in buffalo's milk should be 0.9 per cent. while in the milk supplied by the Depots, it is only 0.6 per cent. and that the milk is adulterated by the salesmen?

DR. P. S. DESHMUKH: I shall enquire into this.

SHRI P. SUNDARAYYA: For how many years were these salesmen employed and styled as temporary?

DR. P. S. DESHMUKH: The nature of their work is such that it is not possible to make them permanent. They work only for about 2½ hours in the morning and 2½ hours in the evening. At present there are about 61 persons employed.

SHRI P. SUNDARAYYA: My question is not that at all.

MR. CHAIRMAN: For how long have they been employed on a temporary basis, that is your question.

SHRI P. SUNDARAYYA: Especially those people who have been sent away without any notice and without any charge-sheet. For how long had these persons been employed, though you might call them temporary?

DR. P. S. DESHMUKH: The period will vary with each individual.

SHRI P. SUNDARAYYA: Approximately?

MR. CHAIRMAN: He has not got it.

SHRI P. SUNDARAYYA: Will it be more than two or three years?

MR. CHAIRMAN: He does not wish to commit himself.

DR. SHRIMATI SEETA PARMANAND: Does not the hon. Minister think that the sale of milk, half by coupons and half by cash, leads to defalcation?

MR. CHAIRMAN: It is a long argument.

### कृषि उन्नति सम्बन्धी प्रकाशनों का वितरण तथा प्रचार

\*५७९. श्री न० सि० चौहान (श्री प्र० च० भण्जदेव की ओर से): क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कृषि-उन्नति के सम्बन्ध में खाद्य तथा कृषि मंत्रालय से प्रकाशित पत्रिकाओं और पुस्तकों के प्रचार, उनके विभिन्न प्रादेशिक भाषाओं में अनुवाद, राज्यों में वितरण तथा शीघ्र वितरण के लिये सरकार ने कोई प्रबन्ध किये हैं; तथा

(ख) यदि किये हैं, तो वे प्रबन्ध क्या हैं ?

†[PUBLICITY AND DISTRIBUTION OF PUBLICATIONS ON IMPROVEMENT OF AGRICULTURE]

\*579. SHRI N. S. CHAUHAN (On behalf of SHRI P. C. BHANJ DEO): Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether any arrangements have been made by Government for the publicity, translation into various regional languages, distribution among the States and immediate supply of the pamphlets and booklets dealing with improvement of agriculture published by the Ministry of Food and Agriculture; and

(b) if so, what are those arrangements?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD KHAN): (a) and (b). A statement in-

†English translation.

dicating the arrangements made by the Ministry of Food and Agriculture is laid on the Table of the Council.

### Statement

(a) *Publicity.*—Arrangements have been made by the Ministry of Food and Agriculture for effective dissemination of information regarding improved agricultural techniques, through the media of journals, pamphlets, leaflets, review series research publications, abstracts, posters, films, radio and audiovisual aids.

(b) *Translation.*—In accordance with the decisions reached in a conference held in Lucknow in November 1952, the Ministry of Food and Agriculture produces pamphlets etc. in two languages, viz., English and Hindi and this material is generally translated and printed in the regional languages by the State Governments. In this connection assistance is provided to the State Governments by way of supply of blocks etc. Regarding other publicity material such as posters, the translation in regional languages of the captions etc. of the posters, is done through the office of the Advertising Consultant to the Government of India, Ministry of Information and Broadcasting and through the News Services of All India Radio, New Delhi.

(c) *Distribution.*—The pamphlets and other literature printed at the Government of India Press are distributed by the Manager of Publications, whereas the journals and publications printed at the private presses are distributed direct and in certain cases through State Directors of Agriculture and State Directors of Publicity and through them to various district authorities, colleges, libraries and institutions connected with agriculture. The material is also supplied to officers-in-charge of Community Projects, Extension and Development Blocks and through the village level workers to the cultivators themselves. The good office of panchayats, co-operative unions, Janapada Sabhas and

seed stores are also sought to be utilised for dissemination of knowledge on the subject. Individual agents are also appointed wherever possible, on commission basis, to stock and sell publications, which are also advertised in prominent periodicals.

श्री एन० एस० चौहान : खेती की तरक्की के बारे में अब तक कितना लिटेरेचर छपा है ? उस पर सरकारों हुकूमत (सेंट्रल गवर्नमेंट) का कितना खर्चा हुआ है ? आगे जो इस बारे में स्की है उस पर कितना खर्च किया जायगा ?

†[SHRI N. S. CHAUHAN: How much literature has been published so far on the subject of improvement of agriculture? How much expenditure has the Central Government incurred on it? How much expenditure will be incurred in future on the scheme regarding improvement of agriculture?]

डा० पी० एस० देशमुख : यह बतलाना बड़ा मुश्किल है कि कितना खर्चा हुआ ।

†[Dr. P. S. DESHMUKH: It is very difficult to say how much expenditure was incurred.]

श्री एन० एस० चौहान : मैं सुन नहीं सका आपने क्या कहा ।

†[SHRI N. S. CHAUHAN: I could not hear what you said.]

DR. P. S. DESHMUKH: It is very difficult to give this information.

श्री एन० एस० चौहान : सूबाई हुकूमतें जो इस पर खर्च करती हैं उसमें क्या केंद्रीय सरकार भी कुछ मदद देती है ?

†[SHRI N. S. CHAUHAN: Does the Central Government also make some contribution towards the expenditure incurred by State Governments in this connection?]

†English translation.

डा० पी० एस० देशमुख : ज़ा नहीं ।  
पैसें के तौर पर मदद नहीं दी जाती ।  
मगर जो हमारे पब्लिसिटी के जरिये हैं  
जिनसे हम काम कराना चाहते हैं उनके  
लिए हम राज्य सरकारों को कोर फार्म  
सप्लाइ करते हैं जो कि अपनी अपनी  
लैंग्वेज में उन्हें छपाते हैं ।

†[Dr. P. S. DESHMUKH: No, Sir, no financial aid is given but, for our publicity agencies, through which we want to have our work done, we supply blank forms to the State Governments which publish them in their respective languages.]

MR. CHAIRMAN: Question Hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

टाटा लोकोमोटिव और इंजीनियरिंग  
कम्पनी में धन-विनियोग

\*५८४. श्री प्र० चं० भुज्जदेव : क्या  
रेलवे मंत्री यह बताने की कृपा करेंगे कि

(क) टाटा लोकोमोटिव और इंजी-  
नियरिंग कम्पनी में अब तक के धन-विनियोग  
का सम्पूर्ण परिमाण क्या है;

(ख) उस कम्पनी में अपने धन-  
विनियोग के भाग में सरकार को क्या  
लाभांश प्राप्त होता है; और

(ग) उस कम्पनी में सरकार की तरफ  
से कितनी राशि के अग्रतर धन-विनियोग  
का प्रस्ताव है ?

†[INVESTMENT IN THE TATA LOCOMOTIVE  
AND ENGINEERING COMPANY

\*584. SHRI P. C. BHANJ DEO: Will  
the Minister for RAILWAYS be pleased  
to state:

(a) what is the total amount of money  
invested by Government in the Tata

†English translation.

Locomotive and Engineering Company  
uptil now;

(b) what dividend is received by  
Government on their share of invest-  
ment in that Company, and

(c) what amount is proposed to be  
further invested by Government  
in that Company?]

THE DEPUTY MINISTER FOR RAIL-  
WAYS AND TRANSPORT (SHRI O. V.  
ALAGESAN): (a) The total investment  
is approximately Rs. 7 crores, out of  
which the Government share of invest-  
ment is Rs. 2 crores.

(b) No dividend has been declared  
so far.

(c) There is no proposal for further  
investment under consideration at pre-  
sent.

BARGAINING AGREEMENT BETWEEN THE  
MANAGEMENT AND THE WORKERS'  
FEDERATION OF THE OIL COMPANIES

\*585. SHRI B. GUPTA: Will the  
Minister for LABOUR be pleased to  
state whether he has received any  
letter from the All India Petroleum  
Workers' Federation appealing for his  
intervention for persuading the  
managements of the oil companies  
operating in India to enter into a col-  
lective bargaining agreement with the  
Federation?

THE DEPUTY MINISTER FOR  
LABOUR (SHRI ABID ALI): Yes.

FULL BENCH APPELLATE TRIBUNAL FOR  
DISPOSAL OF APPEAL CASES

\*586. SHRI B. GUPTA: Will the  
Minister for LABOUR be pleased to  
state:

(a) whether Government have re-  
ceived any representation from the All  
India Petroleum Workers' Federation  
for the appointment of a full bench  
Appellate Tribunal to hear appeals  
which are pending before the division  
benches of the Labour Appellate Tri-  
bunals in Bombay, Madras, Travan-